## GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

## LOK SABHA UNSTARRED QUESTION NO. 2276 TO BE ANSWERED ON 28<sup>TH</sup> JULY, 2017

## **AYUSH COLLEGE**

2276. SHRIMATI MAUSAM NOOR: SHRI P.K. BIJU: DR. RAMESH POKHRIYAL "NISHANK"

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the number of graduation and post graduation AYUSH colleges in the country, State/UT-wise and stream-wise;
- (b) whether the Government proposes to establish AYUSH medical colleges for courses in Ayurveda in the country and if so, the details thereof;
- (c) whether any criterion have been fixed for establishment of new colleges in private sector and if so, the details thereof;
- (d) whether the Government has proposed to promote Ayurveda and facilitate the research of AYUSH medicine in these colleges and if so, the details thereof; and
- (e) whether the Government is implementing any programme to increase the trust of people in the said medical practice and if so, the details thereof?

## ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a): The details of graduation and post graduation AYUSH Colleges in the country, State/UT-wise and stream-wise are at **Annexure.**
- (b): The Central Government has established National Institute of Ayurveda at Jaipur which offers undergraduate and postgraduate and fellowship programme. Further, the Government has also established two new institutes namely (i) All India Institute of Ayurveda, New Delhi for Post-graduate education and (ii) North Eastern Institute of Ayurveda & Homoeopathy, Shillong for Under-graduate education in Ayurveda & Homoeopathy.

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- (c): Yes. The criteria/procedures/guidelines to set up new Ayurved, Siddha and Unani medical college are prescribed under section 13A of Indian Medicine Central Council (IMCC) Act, 1970, for Homoeopathy college the details are at section 12A of Homoeopathy Central Council (HCC) Act, 1973.
- (d) & (e): The Government has set-up five Central Councils for Research in Ayurveda, Siddha, Unani, Yoga & Naturopathy and Homoeopathy for undertaking coordinating formulating, developing and promoting research on scientific lines. The activities are carried out through peripheral institute/Centres/Units located all over India and also through collaborative studies with various universities, hospitals and institutes. The research activities of the council include medicinal plant research (Medico-ethno botanical survey, pharmacognosy and tissue culture), Drug Standardization Pharmacological Research, Clinical Research, Literary Research & Documentation, and other outreach activities. Further, Ministry of AYUSH runs Extra Mural Research (EMR) scheme to conduct the research on various aspects of AYUSH systems.

The Government of India has approved and notified National AYUSH Mission (NAM) on 29<sup>th</sup> September 2014 which envisages better access to AYUSH services; strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of ASU&H drugs and sustainable availability of ASU&H raw materials in the States/UTs during 12<sup>th</sup> Plan.

The Ministry of AYUSH provides propagation and promotion of AYUSH systems in the country by creating awareness amongst the citizens about the efficacy of the AYUSH system and dissemination of proven results of research and Development work conducted in AYUSH systems through various media and other publicity activities including organizing Arogya Fairs, participation in AYUSH related Fairs, organizing Workshops, Seminars on AYUSH system of medicine.

Annexure

STATE/UT-WISE NUMBER OF AYURVEDA, SIDDHA UNANI , HOMOEOPATHY AND

NATUROPATHY COLLEGES IN THE COUNTRY

Sl. No.	State/UT	Ayurveda	Siddha	Unani	Homoeopathy	Naturopathy	Total
1.	Andhra Pradesh	03	00	01	05	02	11
2.	Arunachal Pradesh	00	00	00	01	00	1
3.	Assam	01	00	00	03	00	4
4.	Bihar	08	00	05	15	00	28
5.	Chandigarh	01	00	00	01	00	2
6.	Chhattisgarh	05	00	01	03	01	10
7.	Delhi	03	00	02	02	00	7
8.	Goa	01	00	00	01	00	2
9.	Gujarat	20	00	00	19	01	40
10.	Haryana	11	00	00	01	00	12
11.	Himachal Pradesh	03	00	00	01	00	4
12.	Jammu & Kashmir	01	00	03	00	00	4
13.	Jharkhand	01	00	00	04	00	5
14.	Karnataka	66	00	05	11	04	86
15.	Kerala	18	01	01	05	00	25
16.	Madhya Pradesh	19	00	04	23	01	47
17.	Maharashtra	71	00	06	50	00	127
18.	Meghalaya	01	00	00	01	00	2
19.	Orissa	06	00	00	06	00	12
20.	Pondicherry	01	00	00	00	00	1
21.	Punjab	16	00	01	04	00	21
22.	Rajasthan	12	00	03	08	04	27
23.	Tamil Nadu	06	09	01	12	04	32
24.	Telangana	05	00	03	04	00	12
25.	Uttar Pradesh	48	00	14	10	00	72
26.	Uttarakhand	10	00	01	02	00	13
27.	West Bengal	04	00	01	12	02	19
	TOTAL	341	10	52	204	19	626